CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00861/2019 DATED THIS THE 01ST DAY OF OCTOBER, 2019

HON'BLE DR K B SURESH....MEMBER (J) HON'BLE SHRI C V SANKARMEMBER (A)

Sri I A Attikatti Aged about 62 years, Retired as SDE, BSNL, Ranebennur, Haveri District. R/o. No.889/2, I Cross, I Main Road, Near Murani Masjid, Mruthunjaya Nagar, Ranebennur, Haveri 581 115.

...Applicant

(By Advocate Shri.Hiremath M V)

Vs.

1. The Department of TELECOM,

I Floor, Amenity Block,

Palace Road, Bengaluru – 560 001.

Represented by its Senior Accounts Officer.

2. The Chairman and Managing Director,

The Bharath Sanchar Nigam Ltd,

Corporate office, 4th floor,

Bharath Sanchar Bhavan,

H.C.Mattur lane, Janapath,

New Delhi- 110 001.

3. The Bharath Sanchar Nigam Ltd,

Karnataka Circle No.1,

Swami Vivekananda Raod,

Halasuru, Bangalore- 560 008.

By its Chief General Manager, Telecom

4. The Union of India

Department of Telecommunications

Sanchar Bhavan, Rafi Marg,

New Delhi 110 001

By its Secretary.

...Respondents

(By Advocate Shri Vishnu Bhat, Senior Panel Counsel for R-2 to R-4)

ORDER (ORAL)

HON'BLE DR K B SURESH, MEMBER (J)

Heard. Learned counsel for the respondents produces an order No.562017071220962 dated 17.09.2019 indicating whereby as the relief claimed for is granted which we quote.

DEPARTMENT OF TELECOMMUNICATIONS
O/O THE CONTROLLER OF COMMUNICATIONS ACCOUNTS
KARNATAKA TELECOM CIRCLE, II FLOOR, AMENITY BLOCK
PALACE ROAD, BANGALORE-560 001

To The Manager, State Bank of India, P B Road, Ranebennur, Haveri, Karnataka-58115

(Thro the Manager, SBI CPPC, 2nd FIr, B-Block, BKG Complex, No.1 Avenue Road, Bangalore)

No.562017071220962 dated BG. the 17/09/2019

Sub: Revision of Pension & Family Pension as per 2nd Wage REVSN/VI CPC in r/o Sri Imamasbb Allasab Attikatti Retd SDE PPO No.562017071220962

Sir,

Approval of Controller of Communication Accounts, Department of Telecommunication, Karnataka Circle, Bangalore is hereby conveyed for payment of arrears of Pension due to TBP

Date of Birth of the Pensioners: 22/07/1957

 Date of Retirement
 : 31/07/2017

 Pay Scale
 : 29100-54500

Consequent upon fixation of pay as per 2nd wage revision in r/o BSNL executives communicated vide DOT letter No.61-01/2009-SV dated 27.02.2009, and VI CPC recommendation vide DOT Ir.no40-31/2008-Pen(T) dt.12-08-2009 the pension benefits of the above retired have been received w.e.f 01/08/2017 as indicated below:

SI.	No.	Nature of P		•	Revised Pension w.e.f.01/08/2017
	1.	Rs.22330/-	Pension venty Two the	Rs.2104 ousand three	+5/- H5/- Hundred Thirty only)
	2.	Commu only)			Rs.8932/- ne hundred thirty two
	3.				Rs.13398/- ndred Ninety Eight only)
		shall stand restored ate) is as follows:			
			Value	Date of Payment 31/07/2017	restoration
		2. 514/-	50540/-	17/09/2019	17/09/2034
	3.				

3. Arrears due to the pensioner on the basis of the revised entitlement for the period from 01/08/2017 onwards may be paid after deducting payment already made.

Now the residual pension after deducting commuted pension is as under:

From 01/08/2017 to 30/07/2017 @ Rs.22330/- pm. From 31/07/2017 to 16/09/2019 @ Rs.13912/- pm. 17/09/2017 onwards @ Rs.13398/-

4. Industrial Dearness Relief: Payable at the rates applicable for pensions settled as per 2nd wage revision as modified from time to time. The rates are as follows:

	DATE OF EFFECT		Rate (%)				
01/04/2007	0.8	01/10/2008	12.9	01.07.2011	47.20	01.04.2014	88.4
01/07/2007	1.3	01/01/2009	16.6	01.10.2011	52.00	01.07.2014	91.3
01/10/2007	4.2	01/04/2009	16.9	01.01.2012	56.70	01.10.2014	98.1
01/01/2008	5.8	01/07/2009	18.5	01.04.2012	56.70	01.01.2015	100.3
01.04.2008	6.3	01/10/2009	25.3	01.07.2012	61.50	01.04.2015	100.5
01/07/2008	9.2	01/01/2010	30.9	01.10.2012	67.30	01.07.2015	102.6
		01.04.2010	34.8	01.01.2013	71.50	01.10.2015	107.9
		01.07.2010	35.1	01.04.2013	74.90	01.01.2016	112.4
		01.10.2010	39.8	01.07.2013	78.90	01.04.2016	112.4
		01.01.2011	43.0	01.10.2013	85.50	01.07.2016	114.8
		01.04.2011	47.2	01.01.2014	90.50	01.10.2016	120.3
						01.01.2017	119.5
						01.04.2017	117.1
						01.07.2017	119
						01.10.2017	124.3

5. Family Pension already authorized in the PPO No. cited above will stand modified as indicated below:

In the event of death of the pensioner, the family pension at enhanced rate of Rs.22330/- Rupees (Twenty Two Thousand Three Hundred Thirty Only) for a period of 7 years from the date following the date of death or up to 21/07/2024 whichever is earlier and thereafter normal family pension at the rate of Rs.13398/- (THIRTEEN THOUSAND THREE HUNDRED NINETY EIGHT ONLY) along with dearness relief as admissible from time to time may be paid to Smt.Farida, wife of Sri.Imamasbb Allasab Attikatti whose date of birth is 01/06/1961, till the date of his/her remarriage or death whichever is earlier (on receipt of death certificate and form of application from widow/widower).

- 6. Head of Account MH-2071. 01.101.01.02 IDA BSNL Supn & Retirement Allowance.
- 7. Suitable note regarding revision of pension may be made on both the halves of the Pension Payment Orders.

Sr.Accounts Officer
O/o CCA, Karnataka Circle
Bangalore-1

Therefore, both the counsel submits that relief sought for by the applicant is granted and the OA has become infructuous. Therefore, being infructuous, OA is dismissed. No order as to costs.

(C V SANKAR) MEMBER (A) (DR K B SURESH) MEMBER (J)

/rsh/

Annexures referred to by the Applicant in OA No.170/00860/2019

Annexure A1 Copy of the Last Pay Drawn Certificate

Annexure A2 Copy of the Order dated 21.12.2017

Annexure A3 Copy of the letter dated 26.7.2018

Annexure A4 Copy of the Representation dated 25.05.2018

Annexure A5 Copy of the Legal Notice dated 16.4.2019